- The discussionsled to a greater understanding on both sides of the benefits particularly of the Limited Payments Arrangement for trade between the two countries.
- It was recognised that the Limited Payments Arrangement was as good as trade under any free foreign exchange arrangement. It was noted that exports under the Limited Payments Arrangement would qualify for all the normal export benefits like refund of excise duty, draw-back, import replenishment etc. and that it would therefore be in the mutual interest of both India and Bangladesh to buy sel1 at internationally competitive prices.

Accordingly,

- (i) the price at which one country expects to buy an article from the other would correspond to the price at which it buys similar articles from third countries; and
- (ii) the price at which one country expects to sell an article to the other would correspond to the price at which it sells simillar articles to a third country.

REQUIREMENT AND AVAILABILITY OF CHEMICAL FERTILIZERS

433. SHRIMATI **PRATIBHA** SINGH: SHRI KALI MUKHERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) the estimated annual requirement and availability of chemical fertilizers in the country and the corresponding estimated figures at the end of the Fourth Five Year Plan;
- (b) the details of the proposals under Government's consideration for setting up new factories and for expansion of the existing units ; and
- (c) by what time the country is likely to become self-sufficient in respect of chemical fertilizers?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOK.HALE);

(a)

Lakh tonnes

| | Estimated requirements (Consumption) | | | Availability (Indigenous Production) | |
|---------|---|------|--------|--------------------------------------|--|
| | N | 2P05 | N | 2PO5 | |
| 1972-73 | 21.57 | 6.69 | 12.00 | 3.77 | |
| | | | to | to | |
| | | | 13.00 | 4.09 | |
| 1973-74 | 25,63 | 8.43 | 15.01 | 4.50 | |
| | | | to | to | |
| | | | 16, 41 | 4.90 | |

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hab**a**

- (b) The required information is givejn in the attached statement. [See Append x LXXXI, Annexure No. 28]
- (c) The objective is to work towards selfsufficiency in fertilizers by about 1976-77.

VACANCIES OF JUDGES IN HIGH CouRts

- 434. SHRI K. CHANDRASEKHA-RAN: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) the number of vacancies of Judges in each of the High Courts in the country; and
- (b) the steps taken to fill up these vacancies?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) A statement showing the vacancy position in each of the High Courts is attached.

(b) Proposals to fill vacancies in some of the High Court have already been received and are under consideration. In respect of the other High Courts, the State authorities have been reminded to expedite their proposals.

STATEMENT

| Name of the High Court | Vacancies |
|---------------------------|-------------------------|
| 1. Allahabad | 10 |
| 2. Andhra Pradesh | 3 |
| 3. Bombay | 12 (including seven new |
| | Posts recen- |
| | tly sanction- |
| | ed) |
| 4. Calcutta | 4 |
| 5. Delhi | 1 |
| 6. Gauhati | *** |

Name of the High Court Vacancies 7. Gujarat 8. Himachal Pradesh

9. Jammu & Kashmir 10. Kerala V.11 11. Madhya Pradesh

12. Madras , a. 4 13. Mysore

I4. O:issa 15. Patna 7

16. Punjab & Haryana

- - - 115e 17. Rajasthan 48

WAGONS FOR CARRYING CEMENT TO WEST BENGAL

435. SHRI PRANAB KUMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of wagons which are at present engaged in carrying cement from other Slates to West Bengal; and
- (b) what is the month-wise break-up of wagon requirement and actual supply by the Railways during the last six months for the purpose of carrying cement from other States to West Bengal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Wagons are not earmarked to any particular State, nor is information available regarding the number of wagons engaged in a particular movement at

(b) The total number of wagons loaded for West Bengal during the six months January to June, 1972 was as follows:—

| Month | В. G. | M G. |
|----------|---------|------|
| January | 25541/2 | |
| February | 2020 | 191 |
| March | 24761/2 | 338 |
| April | 24351/2 | 90 |
| May | 2009 | 103 |
| June | 1888 | 200 |

Details of requirements are not known.